

ESTIMATES COMMITTEE
1962-63

FIRST REPORT
(THIRD LOK SABHA)

**MINISTRY OF SCIENTIFIC RESEARCH AND
CULTURAL AFFAIRS**

**Action taken by Government on the recommendations
contained in the Eighty-First Report (Second Lok
Sabha) of the Estimates Committee on the
Ministry of S. R. & C. A.**

PART III

- (i) National Atlas Organisation
- (ii) Survey of India
- (iii) Botanical Survey of India
- (iv) Zoological Survey of India
- (v) Central Board of Geophysics



LOK SABHA SECRETARIAT
NEW DELHI - I

August, 1962/Bhadra, 1884 (Saka)

Price Re. 0.75 nP.

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			26 A.H. Wheeler & Company, Private Limited, 15, Elgin Road, Allahabad	31

C O R R I G E N D A

First Report (Third Lok Sabha) of the Estimates Committee on Action Taken on the recommendations contained in the Eighty-first Report (Second Lok Sabha) on the Ministry of S.R. & C.A. - Part III - National Atlas Organisation, Survey of India, etc.

Page (iii), Introduction, line 7, read 'Eighty-first' for 'Eightly-first'.

Page 1, Report, last line, read 'expeditiously' for 'expenditiously'.

Page 5, Col.3, line 13, read 'intimate' for 'intimte'.

Page 7, Col.1, against 27 in Col.2, add '13'.

Page 7, Col.3, penultimate line, read 'this' for 'thls'.

Page 15, Col.4, line 7, read 'similar' for 'simi ar'.

Page 28, Col.3, line 8, delete 'os'.

Page 34, Col.3, line 25, read 'shortfall' for 'shorkfall'.

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ESTIMATES COMMITTEE

(1962-63)

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SECRETARIAT

Shri Avtar Singh Rikhy—*Deputy Secretary.*

*Elected w.e.f. 18-8-1962 vice Shri Shivram Rango Rane resigned.

INTRODUCTION

I, the Chairman of the Estimates Committee, having been authorised by the Committee, present this First Report on action taken by Government on the recommendations contained in the Eighty-first Report (Second Lok Sabha) of the Estimates Committee on the Ministry of Scientific Research & Cultural Affairs (Part III—National Atlas Organisation, Survey of India etc.).

2. The Eighty-first Report of the Estimates Committee was presented to Lok Sabha on the 30th March, 1960. Government furnished their replies indicating action taken on the recommendations contained in the Report between the 20th September and 29th November, 1960. Government were requested to furnish further information on certain points arising out of their replies to some of the recommendations.

3. Replies to all the recommendations and further information in respect of two recommendations were considered by the Study Group 'E' (1960-61) on the 22nd April, 1961 and replies to all the remaining points except one were considered by the Study Group 'E' (1961-62) on the 9th September, 1961. Reply to the remaining one point and the draft Report on action taken on all the recommendations were considered simultaneously by the Study Group 'E' on the 13th December, 1961. The draft Report on the action taken on the recommendations was adopted by the Committee on the 14th August, 1962.

4. The Report has been divided into the following four chapters:
 - I. Report.
 - II. Recommendations that have been accepted by the Government.
 - III. Replies of Government that have been accepted by the Committee.
 - IV. Replies of Government that have not been finally accepted by the Committee.

5. An analysis of the action taken by Government on the recommendations contained in the Eighty-First Report (Second Lok Sabha) of the Estimates Committee is given in Appendix II. It would be observed therefrom that out of a total of 55 recommendations made in the Report, 37 recommendations i.e. 67.3 per cent have been fully accepted by the Government, while 7 recommendations i.e. 12.7 per cent have been accepted partly. Of the rest, replies of Government in respect of 5 recommendations i.e. 9.1 per cent have been accepted by the Committee, while those in respect of 6 recommendations i.e. 10.9 per cent have not been accepted by the Committee.

H. C. DASAPPA,
Chairman, Estimates Committee.

NEW DELHI;
August 30, 1962
Bhadra 8, 1884 (Saka)

CHAPTER I

REPORT

In paras 50-51 of the Eighty-first Report (Second Lok Sabha) presented to the House on the 30th March, 1960, the Committee noted that under the T.C.A. Programme of about £500,000 Survey of India, among other things, had received 5 Nos. of Wild A7 Autograph Machines and 12 Nos. of Wild A8 Stereoplotters as part of photogrammetric equipment between July, 1958 and November, 1958. 11 of these were to be installed at Dehra Dun in fully air-conditioned rooms and the remaining 6 at Calcutta. The machines were not installed at Dehra Dun for a long time due to the inability of C.P.W.D. to import the air-conditioning plant. As the output of work was expected to increase by 50% with the use of these machines, the Committee suggested that steps be taken to have the machines installed without further delay. The Ministry have informed as late as in May, 1961 that the Erection Engineer of the Swiss firm of manufacturers has now arrived at Dehra Dun, the machines have been unpacked and the installation work is in progress. *The Committee, however, cannot but regret the inordinate delay of about two years and a half in the installation of the machines at Dehra Dun which has prevented all this time the output of work being increased. They hope that the work of installation would now be proceeded with expeditiously.*

CHAPTER II

RECOMMENDATIONS THAT HAVE BEEN ACCEPTED BY GOVERNMENT

Sl. No. (as in Appendix X to the Report)	Reference to para- graph No. of the Report	Summary of recommendations/conclusions	Reply of Government
1	2	3	4
	5	<p>The Committee are of the view that as a large percentage of the sanctioned staff is in position, the National Atlas Organisation should direct its efforts to adhere to the programme already laid down.</p>	<p>Noted. Efforts are being made accordingly (Min. of S.R. & C.A. O.M. No. F-15-105-60—S-II, dated 20-9-1960).</p>
	9	<p>The Committee view with concern that there is no gazetted Officer in charge of Dehra Dun Office. They suggest that some responsible officer should be immediately appointed to be in charge of the Drawing Office with sufficient powers to scrutinise the proofs received from the Map Publication office at his own level and to maintain effective liaison with the office of the Surveyor General.</p>	<p>One of the Senior Research Assistants with high academic qualification, though holding a Class III post, has been posted at Dehra Dun. He is empowered to scrutinise the final proofs received from the Map Publication office. This arrangement has proved quite satisfactory.</p> <p>A Gazetted Officer will be posted to the Dehra Dun Office as soon as the existing vacant posts of Drawing/Technical Officers are filled up.</p> <p>(Min. of S.R. & C.A., O.M. No. F.15-105/60-S-II, dated 20-9-1960).</p>

(Further information Called for by the Committee.)

The post of a Gazetted Officer for the Dehra Dun Office is lying vacant for a year or so. Please state when the post is likely to be filled up. In case of delay the reasons therefor may be turned.

(L.S.S. O.M. No. 29-EC-II/60, dated 1-10-1960).

A Gazetted Officer will be posted at Dehra Dun after the vacant post of Drawing Officer is filled. A requisition for this post was sent to the Union Public Service Commission on 5-11-1960 and it is expected that the post will be filled within a period of 6 months.

(Min. of S.R.&C.A., O.M. No. 15-105/60-S-II, dated 7-12-1960).

A Gazetted Officer has since been posted at the Dehra Dun office of the National Atlas Organisation.

(Min. of S.R. & C.A.O.M. No. 15-105/60-S II, dated 2-6-1961).

The Committee were informed that during the vacations students of Geography, Geology and Allied Sciences had been employed by the National Atlas Organisation on a day-to-day basis for 5-6 weeks and it was proposed to make it a regular feature. The Committee consider this to be a move in the right direction because this Scheme not only affords the students an opportunity for practical training but also enables them to utilise gainfully their vacation period. The Committee suggest that this method may be suitably emulated by other organisations also, wherever feasible.

The suggestion has been conveyed to the other organisations of the Ministry.

(Min. of S.R.&C.A.O.M. No. F.15-105/60-S-II, dated 20-9-1960).

4 The Committee were informed that no meeting of the Board had been held for the last several years as its place had virtually been taken over by the Executive Committee and that the Board existed only "on paper but not in practice." The Committee consider it unfortunate that the Advisory Board which was reconstituted twice after the first meeting, never met during the past five years and a half. They suggest that the Board should either function effectively or be wound up.

(Further information called for by the Committee).

The last meeting of the Executive Committee in which the decision to reconstitute the Board was taken was held on 4-4-1960. Please state the steps taken so far to reconstitute the Board and also please furnish the date by which it is likely to be reconstituted.

L.S.S.O.M. No. 29-EC-II/60, dated 1-10-1960).

In accordance with the recommendation of the Executive Committee made at its meeting held on 4-4-1960 it has been decided to reconstitute the Board. Action is being taken accordingly.

(Min. of S.R.&C.A., O.M. No. F. 15-105/60-S-II, dated 20-9-1960).

It has since been tentatively decided to abolish the existing "Advisory Board" as well as Executive Committee and to constitute in their place an "Advisory Committee". The question of prescribing the functions and the composition of the Committee is now under consideration.

(Min. of S.R.&C.A., O.M. No. F-15-105/60-S-II, dated 7-12-1960.)

Please intimate the final decision taken regarding abolishing the existing Advisory Board as well as the Executive Committee and Constituting in their place an Advisory Committee, Please also

The Advisory Board and Executive Committee for National Atlas Organisation have since been abolished and in their place, an Advisory Board for National Atlas and Geographical Names has

state the functions and composition of the Advisory Committee, if since formed.

(L.S.O.M.No. 30-ECII/60, dated 5-4-1961).

The Committee are of the opinion that in case the Advisory Board cannot function effectively and has to be wound up, the Executive Committee itself has to undergo a change in its nomenclature and assume the dual functions of the Board and the Executive Committee. In such a contingency a few representatives of the State Government may be added to its present composition.

(Further information Called for by the Committee).

Please intimate the final decision taken regarding abolishing the existing Advisory Board as well as the Executive Committee and constituting in their place an Advisory Committee. Please also state the functions and composition of the Advisory Committee, if since formed.

(L.S.O.M.No.30-EC, II/60, dated 5-4-1961)

The question of location of the Head-quarters of the National Atlas Organisation has been pending for too long a time and should be decided finally one

been set up with the composition and functions indicated in this Ministry's Resolution No. 15-226/60-S. II dated 23-3-1961. copy enclosed*.

(Min. of S.R. & C.A.O.M. No. F.15-105/60-S.II, dated 2-6-1961).

In view of the decision taken to revise and reconstitute the Board, no change will be made in the nomenclature and composition of the Executive Committee.

(Min. of S.R. & C.A.O.M. No. F.15-105/60-S.II, dated 20-9-1960).

The Advisory Board and Executive Committee for National Atlas have since been abolished and in their place, an Advisory Board for National Atlas and Geographical names has been set up with the composition and functions indicated in this Ministry's Resolution No. 15-226/60-S.II dated 23-3-1961, copy enclosed. *

(Min. of S.R. & C.A. O.M. No. F.15-105/60-S.II, dated 2-6-1961).

As suggested in para 54 of the Estimates Committee Report, it is proposed to set up shortly a joint reviewing committee for the Survey of

way or the other. The Committee recommend that the Ministry should *de novo* re-examine in its entirety the question of location of the headquarters of the National Atlas Organisation and arrive at an early decision.

India and the National Atlas Organisation. This Committee will *inter alia* consider the question of location of the Headquarters of National Atlas Organisation and make recommendations in the light of which a final decision will be taken by Government.

(*Min. of S.R. & C.A. O.M. No. F. 15-105/60-S.II, dated 20-9-1960*)

7

The Committee recommend that while framing their requirements for the Third Plan the Ministries/Departments of the Government of India should be realistic and take into account all the factors which would govern their capacity to spend the proposed sums usefully.

Noted.

(*Min. of S.R. & C.A. O.M. No. F-15-105/60-S II, dated 20-9-1960*).

8

The Committee are of the view that the printing of the maps should not normally be taken up without adequate data.

Noted.

(*Min. of S.R. & C.A. O.M. No. F. 5-105/60-S.II, dated 20-9-1960*).

The Committee were assured that the experimentation stage was over, that the techniques had been finalised and that there would be no delays in the case of the other maps. The Committee hope that the assurance will be fulfilled.

- 10 The Committee suggest that the question of absorbing the trained hands of the National Atlas Organisation in the Survey of India to the extent feasible after the former has completed its allotted task, may be kept constantly in view so that (a) the staff employed by National Atlas Organisation has not to be suddenly retrenched, and (b) the experience gained in preparing the National Atlas is usefully utilised by the Survey of India.
- 24 Noted. The suggestion has been brought to the notice of the Surveyor General of India.
(*Min. of S.R. & C.A. O.M. No. F.15-105/60-S.II, dated 20-9-1960*).
- 12 The Committee suggest that the term for which there is no accurate Hindi equivalent should be taken normally from the glossary of technical terms prepared by the Ministry of Education. Where, however, a deviation is called for, action may be taken after referring to the Ministry of Education.
- 26 Noted.
(*Min. of S.R. & C.A. O.M./ No. F. 15-105/60-S. II, dated 20-9-1960*).
- 27 The remaining two States of Madhya Pradesh and Rajasthan have since nominated their Coordinating Officers, thus bringing the total number of such officers for all States and Union Territories to 20. The new State of Gujarat has also been requested to nominate a Coordinating Officer for National Atlas works
(*Min. of S.R. & C.A. O.M. No. F.15-105/60-S.II, dated 20-9-1960*).
- 15 The Committee find that under the head 'Survey Parties—General' shortfalls have been persisting. This is a measure of the field activity of the Department and the Committee suggest that
- 33 Bulk of the shortfalls occur due to non-receipt in the Audit Office, in time, of debits pertaining to book debit transactions through various exchange accounts. The shortfalls partly

special efforts should be made to utilise fully and usefully the budget provision under this head.

occur due to various other factors e.g. non-materialisation of supply of stores, non-receipt of pay and Allowances of Survey of India personnel drawn in Circles of Accounts other than that of Accountant General, Uttar Pradesh.

Every effort is made to utilise fully and usefully all the provisions made under this head as much as practicable.

(*Min. of S.R. & C.A. O.M. No. F. 23/35/60-S, dated 15-11-1960*).

8

20 41 The Committee suggest that the position regarding the strength and percentage of Staff from Scheduled Caste/Scheduled Tribes working in the Survey of India in Class III and Class IV posts may be analysed in detail and suitable steps taken to rectify the imbalance. While the representation of Scheduled Castes in Class IV is reasonably good, that of Scheduled Tribes is very poor and calls for improvement.

The shortfall has been due to the fact that suitable candidates were not available. All endeavours, however, are being and will continue to be made to employ suitable S.C./S.T. candidates.

(*Min. of S.R. & C.A. O.M. No. F. 23/35/60-S, dated 15-11-1960*).

21 42 The Committee were informed that the proposal regarding extra staff including one Assistant Surveyor General or Budget and Accounts Officer received from the Surveyor General was under the consideration of the Ministry of Finance.

The matter is under active consideration in consultation with the Ministry of Finance. The Special Reorganisation Unit of the Finance Ministry is likely to visit the Department soon to assess their requirements.

The Committee suggest that an early decision may be taken in the matter.

(*Mins of S. R. & C.A. O.M. No. F.23/35/60-S, dated 15-11-1960*)

23 44 45 47

The Committee recommend that for avoiding shortfalls in plan targets an assessment of the requirements of trained personnel during the Third Plan, and the phased programme of their recruitment and training should be drawn up and implemented expeditiously.

The recommendation had been noted for necessary action.

(*Min. of S.R. & C.A. O.M. No. F. 23/35/60-S, dated 15-11-1960*)

23 45 47

The Committee regret the extremely slow progress in the construction work despite quite liberal provision for the same and suggest that the two Secretaries of the Ministry of Scientific Research and Cultural Affairs and the Ministry of Works, Housing & Supply should arrange a joint meeting urgently to draw up a programme of construction of buildings for the Survey of India at an accelerated pace which should be carried out as per schedule.

A joint meeting of the Secretaries of the Ministry of Scientific Research & Cultural Affairs and the Ministry of Works, Housing & Supply or their representatives will be arranged in the near future to draw up a feasible programme of construction of buildings for the Survey of India at various places.

In the meantime, arrangements are being made for acquiring plots of land, for building purposes at Poona, Bangalore and Ranchi.

(*Min. of S.R. & C.A. O.M. No. F. 23/35/60-S, dated 15-11-1960*).

24 47

The Committee suggest that the decision on the proposal for delegating enhanced powers in respect of the following four items should be expedited :—

(a) fixation of pay of military officers ;

The general proposals for (i) enhancement of existing financial and administrative powers and (ii) delegation of additional powers to the Surveyor General, Directors, Superintending Surveyors and Executive Officers in the Survey

(b) fixation of pay of military and civil officers in Class III and Class IV services on re-employment;

(c) relaxation of time limit prescribed for entitlement to T.A. for the family of Government servant on transfer, to precede and/or to follow him; and

(d) sanction to write off losses of revenue etc.

25 48 The Committee suggest that the decision regarding enhancing financial powers of the Surveyor General for the purchase of Survey instruments and equipments may be taken expeditiously.

28 52 The Committee are unable to appreciate the position that even when a sizable portion of stores was usable, they were declared surplus. The surplus can only arise when the stores are not required within a reasonable period. In any case, the question of proper utilisation or disposals of surplus stores should be settled at an early date, since delay will lead to their deterioration.

of India is under active consideration in consultation with the Ministries of Works, Housing and Supply and Finance. The recommendations of the Estimates Committee are being brought to the notice of these Ministries with a view to having decisions on our proposals expedited.

(Ministry of S.R. & C.A. O.M. No. F. 23/35/60-S, dated 15-11-1960).

Wartime accumulation of stores are reviewed from time to time and the usable stores upto the requirements of next 5 years of the Department are retained and the surpluses are declared as such thereafter and offered to the Director General of Supplies and Disposals for disposal. Such valuable stores as are not likely to deteriorate and their necessity is anticipated even in the distant future, are retained especially when these happen to be foreign products.

(Ministry of S.R. & C.A. O.M. No. F. 23/35/60-S, dated 15-11-1960).

- 34 The Committee suggest that the Regional Circles of Botanical Survey of India should be realigned on a rational basis at an early date.
- 61 Necessary action for re-alignment of the Regional Circles is being taken.
(Ministry of S.R. & C.A. O.M. No. F.15-104/60-SII, dated 29-11-1960).
- 35 The Committee suggest that action may be taken to fix the strength of permanent posts in the Department in relation to its continuing functions so that members of staff who are eligible for confirmation may be confirmed according to the rules in force.
- 62 Necessary action has already been initiated.
(Ministry of S.R. & C.A. O.M. No. F.15-104/60-SII, dated 29-11-1960).
- 36 The Committee regret that provision should have been made year after year for works programme without a reasonable prospect of its being utilised. They suggest that remedial measures should be taken firstly to ensure that estimates are drawn up on a realistic basis and are carefully scrutinised by the Ministry and secondly, to utilise the grants fully.
- 65 The recommendation of the Committee has been noted.
(Ministry of S.R. & C.A. O.M. No. F.15-104/60-SII, dated 29-11-1960).
- 37 The Committee regret that the Central Botanical Laboratory was shifted from place to place without allowing it to develop adequately. In view of the fact that for a proper functioning of the Laboratory from the scientific angle, it should be near the Central National Herbarium the Committee suggest that the Laboratory should be shifted to Calcutta when additional land is made available in the proximity of the Herbarium. Meanwhile the plans for acquisition of land should be placed before the Reviewing Committee proposed to be set up shortly.
(Ministry of S.R. & C.A. O.M. No. F.15-104/60-SII, dated 29-11-1960).
- 68 The recommendation of the Committee has been noted. The matter will be placed before the Reviewing Committee proposed to be set up shortly.
(Ministry of S.R. & C.A. O.M. No. F.15-104/60-SII, dated 29-11-1960).

sition of additional lands for the Laboratory at Allahabad and of other items of expansion, if any, involving a substantial outlay on which its location has a bearing, should be shelved. The Committee are surprised to note that expenditure on the purchase of land and construction of buildings for the Laboratory should have been sanctioned for the year 1960-61, apparently without a careful examination of the suitability of its present location which was admittedly not the best place for it.

[Further information called for by the Committee]

Please state if any capital expenditure was incurred out of the provision made for 1960-61 for acquisition of additional land for the Laboratory at Allahabad and other items of expansion.

(L.S.S. O.M. No. 30-ECII/60, dated 5-4-1961)

38

The Committee notice that the development of the Central National Herbarium has been hampered due to delay in the transfer of land. They suggest that the matter should be expedited and the construction of the buildings completed without delay.

70

The Government of West Bengal are being pressed vigorously for early transfer of land. The plans and estimates for the Herbarium Building are under preparation.

(Ministry of S.R. & C.A. O.M. No. F.15-104/60-SII, dated 29-11-1960).

No capital expenditure has been incurred out of the provision made for 1960-61 for acquisition of additional land for Central Botanical Laboratory at Allahabad and other items connected with the Laboratory.

(Ministry of S.R. & C.A. O.M. No. F.15-106/60-SIII, dated 4-7-1961).

39

74

The Committee suggest that Roxburgh's collection may be obtained from the Government of West Bengal for the National Herbarium and that action be taken to draw up a plan to print the whole set in stages.

The suggestion of the Committee has been noted. (Ministry of S.R. & C.A. O.M. No. F.15-104/60-S.II, dated 29-11-1960).

40

75

The Committee suggest that action may be taken in consultation with the West Bengal Government to get the rest of the library remaining with the Indian Botanic Garden and develop it into a good reference library.

The suggestion of the Committee has been noted for necessary action. (Ministry of S.R. & S.A. O.M. No. F.15-104/60-S.II, dated 29-11-1960).

41

76

The Committee would like to lay stress on the importance of getting back duplicate samples of the 8,000 specimens now in Kew Herbarium in the interest of making the Indian collection as extensive as possible.

Efforts made in this direction have so far failed. A further attempt will, however, be made. (Ministry of S.R. & C.A. O.M. No. F.15-104/60-S.II, dated 29-11-1960).

43

81

The Committee feel that the work in connection with the Scheme for the establishment of National Orchidarium has not proceeded speedily. They recommended that the matter should now be pursued vigorously so that the National Orchidarium is established at an early date.

The recommendation of the Committee has been noted. (Ministry of S.R. & C.A. O.M. No. F.15-105/60-S.II, dated 29-11-1960).

(Further information called for by the Committee)
Please state the action taken towards implementation of the recommendation.

(L.S.S. O.M. No. 30—E.CII/60 dated 5-4-1961)

The National Orchidarium has already been set up under the Eastern Circle of the Botanical Survey of India, Shillong. The required staff for the Orchidarium has also been recruited. Steps have been taken for construction of Orchid House.

(Ministry of S.R. & C.A. O.M. No. F.15-105/60 S.III, dated 4-7-1961).

44

The Committee consider that the setting up of experimental gardens for studying growth habits and the germination capacity of medicinal plants as also of other economic plants in different climatic regions of India can be a useful line of research which could be steadily pursued.

Necessary action in the direction has already been taken.

(Ministry of S.R. & C.A. O.M. No. F.15-104/60-S.II, dated 29-11-1960).

45

The Committee feel that the scheme of ecological research has not been proceeded with in right earnest. The transfer of a scheme from one Ministry to another should not be allowed to hold up or to slow down its implementation. They hope that the scheme would now be pursued vigorously.

The views of the Committee have been noted and the scheme will be pursued more vigorously.

(Ministry of S.R. & C.A. O.M. No. F.15-104/60-S.II, dated 29-11-1960).

- 47 87 The Committee recommend that complete basic floristic survey of the country should be carried out by the Department during the course of the next 15 years and the results published. The Department should plan its out-turn for each year and take steps to realise it.
- 48 88 The Committee suggest that the principle of quinquennial review may also be followed in regard to Botanical Survey as indeed it should be in respect of all the scientific departments
- (Further information called for by the Committee.)

Please furnish information regarding composition and terms of reference of each of the Reviewing Committee.

(L.S.S. O.M. No. 30 ECII, 60, dated 5-4-1961).

The recommendation of the Committee has been noted.

(Ministry of S.R. & C.A. O.M. No. F. 15-104/60-S. II, dated 29-11-1960.)

It has already been decided to set up a Reviewing Committee for the Botanical Survey of India. Similar Committees are being set up for reviewing work of other scientific departments under this Ministry.

(Ministry of S.R. & C.A. O.M. No. F. 15-104/60-S. II, dated 29-11-1960.)

The composition and terms of reference of the Reviewing Committee for the Botanical Survey of India are as follows :—

Composition

- (i) Dr. P. Maheshwari, Head of the Department of Botany, Delhi University, Delhi, Chairman.
- (ii) Shri M. B. Raizada, Chief Research Officer, Botany Division, Forest Research Institute, Dehra Dun, Member.
- (iii) Dr. T. S. Sadasivan, Director, University Botany Laboratory, Madras, Member-Secretary.

Terms of Reference

(i) To review the work of the Botanical Survey of India since 1955, when the programme of the Department during the Second Five Year Plan period was suggested by a conference of Botanists.;

(ii) To make recommendations for improvement and future development of the Botanical survey of India, with particular reference to Third Five Year Plan of the Department; and

(iii) To examine the recommendation made by the Estimates Committee of the Lok Sabha in their 81st Report that the Central Botanical Laboratory now located at Allahabad should be shifted to Calcutta, to be near the Central National Herbarium, and to recommend the most suitable site for the location of the Laboratory, from the scientific point of view.

(Ministry of S.R. & C.A. O.M. No. F. 15-105/S-III, dated 4-7-1961.)

49 93 The Committee are of the opinion that the entire procedure whereby inordinate delays occur in the sanctioning of schemes needs to be carefully examined. They would like that steps should be

The recommendations of the Committee have been accepted.

(Min. of S.R. & C.A. O.M. No. F. 5-20/60-S-III, dated 11-10-1961.)

taken from now to ensure that schemes to be implemented in the Third Plan are prepared in sufficient detail and that they are sanctioned well in time to ensure their timely implementation with a view to avoid heavy short-falls such as have been referred to in paragraph 94.

- 50 The Committee are not satisfied with the reasons for the heavy shortfalls in expenditure and suggest that the administrative and Finance Ministries should arrive at agreed arrangements for issue of necessary sanctions for the schemes as to obviate delays in carrying out Plan Schemes. The Department on its part, should also display greater activity and see that sanctioned schemes progress according to a well laid out programme.
- 95 The sanction for expansion and reorganisation of the Zoological survey of India under the Second Five Year Plan was issued on 5-4-1958 with the concurrence of the Ministry of Finance. The shortfall in the expenditure was, as explained to the Committee, due to the unavoidable time lag in (i) filling up the sanctioned posts through the U.P.S.C. (ii) purchase of equipment etc. through the D.G.S. & D. and (iii) locating the Office accommodation for six regional stations of the Department.
- 96 The recommendations of the Committee have been noted for compliance in connection with Third Plan Schemes of the Zoological Survey of India.
(Ministry of S.R. & C.A. O.M. No. F. 5-20/60-S/III, dated 11-10-1960.)
- 51 The Committee suggest that it would be useful for Marine Survey Unit to maintain close co-ordination from its inception with the State Fisheries Departments, since the latter would be able to throw some light on the studies of ocean fauna already undertaken by them.

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The Committee suggest that necessary action to acquire the ship required for marine survey may be taken early.

The proposal regarding the procurement of the required vessel is being considered along with the other Third Five Year Plan proposals of the Central Board of Geophysics.

(Ministry of S.R. & C.A. O.M. No. F. 15-107/60-S-II, dated 29-11-1960.)

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The Committee suggest that the Ministry may themselves sponsor the draft Bore Core Bill to avoid further loss of time.

The Ministry of Steel, Mines & Fuel (Department of Mines & Fuel) have since agreed to sponsor the draft Bore Core Bill and all the relevant documents have been passed on to that Ministry for taking further action in the matter.

(Ministry of S.R. & C.A. O.M. No. F-15-107/60-S-II dated 29-11-1960).

CHAPTER III

REPLIES OF GOVERNMENT THAT HAVE BEEN ACCEPTED BY THE COMMITTEE

Sl. No. (as in Appendix X to the Report)	Reference to paragraph No. of the Report	Summary of Recommendations/Conclusions	Reply of the Government
I	2	3	4
11	25	<p>The Committee suggest that interested and reliable parties might be given a fair chance to produce translated versions of the Hindi Edition of the Atlas in regional languages, subject to such conditions as the National Atlas Organisation may consider necessary to impose.</p> <p><i>(Further information called for by the Committee).</i></p> <p>The result of action taken on the recommendation may please be stated.</p> <p><i>(L.S.S. O.M. No. 30-EC-II/60, dated 5-4-1961)</i></p>	<p>Steps are being taken to draw the attention of the interested parties to produce translated versions of the Hindi Edition.</p> <p><i>(Ministry of S.R. & C.A. O.M. No. F. 15-105/60-S. II, dated 20-9-1960).</i></p>
16	37	<p>The Committee consider it unfortunate that the performance of the Survey of India during the Second Plan promises to be very much poorer</p>	<p>The Director, National Atlas Organisation, contacted firms interested to produce translated versions of the Hindi edition of the National Atlas of India in regional languages, but received poor response. In view of this, no further action is being taken in this matter for the present.</p> <p><i>(Ministry of S.R. & C.A. O.M. No. F. 15-105/60-S-II, dated 2-6-1961.)</i></p>
16	37	<p>The Committee consider it unfortunate that the performance of the Survey of India during the Second Plan promises to be very much poorer</p>	<p>68 Party years have actually been completed till 30-9-1959 and another 55 Party years are expected to be completed till the end of 2nd Plan</p>

than the target. They suggest that steps should be taken immediately to step up the tempo of work so that the output during the Second Plan is reasonably in conformity with the target.

period, *i.e.*, 30-9-1961, thus making a total of 123 Party years, against a target of 127. The shortfall of 4 Party years, is mainly due to No. 26 (Photogrammetric) Party not having been raised as planned in 1958 on account of the inability of the Central Public Works Department to provide air-conditioning plant for photogrammetric machine rooms.

(*Ministry of S.R. & C.A. O.M. No. F. 23/35/60-S, dated 15-11-1960.*)

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(i) The Committee recommend that the department should gear up its machinery for the task before it and find ways for the speedy removal of the hurdles in the execution of plan programmes.

The potential available is sufficient to complete the modern map cover in Metric System within 15 to 20 years, provided no extra departmental survey tasks are allotted to the Department. As it will not be practicable to do away altogether with important projects of national interest, it is considered desirable that Extra-departmental works should be restricted to the barest minimum. This matter will, however, be considered by the Reviewing Committee which is to be constituted shortly.

[*Min. of S.R. & C.A. O.M. No. F. 23/35/60-S, dated 15-11-1960.*]

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The Committee consider that there is a case for a proper review of the strength of staff in the

(a) Circles are formed on a regional basis.

different circles of Survey of India. It may also be that the volume of normal work in each circle is not the same, in which case a readjustment of jurisdiction of Circles is called for.

(b) The reason for the larger number of staff employed in the Eastern Circle Office, as compared to those employed in other regional Circles is that this circle in addition to the normal number of topographical field parties has the following units under its administrative control which no other regional topographical Circle has under it :—

(i) a Map Printing Office (*vis.* Photo Litho Office),

(ii) an Engraving Office, and

(iii) a Map Stock and Sales Office.

These offices were originally under the control of the Director, Map Publication whose headquarters were at Calcutta upto the year 1943. During that year on account of the war emergency, his headquarters were shifted to Dehra Dun.

For sometime, the above offices were being administered by the Director, Map Publication from Dehra Dun; but as this was found administratively inconvenient, they were placed under the control of the Director, Eastern Circle.

(c) The number of personnel employed in Western Circle is less because this Circle is still in the process of formation and has not yet got its full complement of units. The circle was formed only in 1956. New parties are being added to this Circle as and when trained staff

are becoming available. From 1-10-59, one more Party and a Drawing Office have been added to this Circle. Another Party is scheduled to be raised under this Circle with effect from 1-10-60.

(d) The Northern Circle is currently engaged in increased survey operation for the Rajasthan Canal Project.

(e) Whereas the demand for modern Surveys in all regions is almost the same, the demand for project Surveys varies from region to region. Also in regard to modern Surveys, priorities vary from region to region. For this reason, the organisation of the Survey of India has been kept flexible.

(Min. of S.R. & C.A. O.M. No. F. 23/35/60-S, dated 15-11-1960).

The Committee suggest that the position should be examined with a view to see if as a permanent measure it is possible to place certain units doing comparatively less important work under Deputy Superintending Surveyors without effecting efficiency and to that extent reduce the number of posts of Superintending Surveyors as a measure of economy.

A survey party is designed and expected to execute all types of survey work allotted to it.

From Survey point of view, all works are equally important. All survey tasks require detailed scientific and technical planning which demands a high degree of administrative ability and technical skill on the part of the Officer-in-Charge of a Party.

At present, there are a few parties under the charge of Deputy Superintending Surveyors.

The reason why it had not been possible to fill all the posts of Officers-in-Charge of Parties by Superintending Surveyors is that on account of partition of India, the services of the majority of the senior officers were lost to this Department, while, on the other hand, the requirements of surveys in the country increased considerably. This led to a programme of rapid recruitment and training and some of the officers with less experience and standards had to be placed in charge of field parties to meet the situation with certain amount of unavoidable loss in efficiency. The Department has now reached the stage when sufficient officers with requisite experience are available for appointment as Superintending Surveyors.

(Min. of S. R. & C.A. O.M. No. F. 23/35/60-S, dated 15-11-1960).

S. Nos. 29—31.

Steps are being taken to constitute a Reviewing Committee as early as possible to consider these issues.

(Min. of S.R. & C.A. O.M. No. F. 23/35/60-S, dated 15-11-1960).

29 53 Looking to the volume and importance of work involved, the Committee suggest that some arrangement should be made for reviewing the work of the Survey Department quinquennially by a technical Committee.

30 54 In view of the fact that the target of Party years of work set by the Survey Priorities Committee for the Second Plan is not likely to be fulfilled and that there are no prospects of topogra-

phical survey of the country being completed in the near future, the Committee are of the view that it would be useful to appoint a Technical Commission for examining the working of the department with the main object of stepping up its tempo of work.

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The Committee are of the opinion that by extending the use of modern survey methods and by streamlining the department, its tempo of work should be so increased as to complete the survey of the country in the metric system within a much shorter period to be determined by the Technical Commission referred to earlier.

(Further information called for by the Committee).

Please state if the proposed Reviewing Committee has since been constituted. If so, the composition and terms of reference of the same may be furnished.

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(L.S.S. O.M. No. 30-EC.II/60, dated 5-4-1961).

The committee suggest that the Ministry should ensure that the four annual General Reports for the years 1955, 1956, 1957 and 1958 are published early and that the Report for a particular year is in future published before the budget is presented during the succeeding year.

It has been decided to set up a Reviewing Committee ; the composition and terms of reference are being finalised.

(Min. of S.R. & C.A. O.M. No. F. 15-105/60-S, dated 12-5-1961).

The suggestion has been noted. Every year, a brief report on the activities of the Department is submitted and published in the consolidated annual reports of the Ministry of Scientific Research & Cultural Affairs, well in time before the Budget session of the Parliament.

General Reports give more detailed information on various aspects like areas, type of survey, technical methods used, costs rates, personnel employed, description of country etc., for each job and thus being comprehensive, take more time in compilation, scrutiny and printing.

The General Report for 1955 has already been printed and that for 1956 will be printed very shortly. Every effort is being made to expedite the printing of the Reports for 1957 & 1958. (Min. of S.R. & C.A. O.M. No. F.23/35/60-S, dated 15-11-1960).

The suggestion has been noted. The School Atlas⁸ is expected to be published before the end of the current financial year.

(Min. of S.R. & C.A. O.M. No. F-23/35/60-S, dated 15-11-1960).

The matter is being examined.

(Min. of S.R. & C.A. O.M. No. F.15-104/60-S.II, dated 29-11-1960).

33 57 The Committee recommend that steps may be taken to publish the proposed school Atlas at an early date.

42 77 The Committee suggest that as far as Lucknow is concerned, a common Herbarium for the use of National Botanic Gardens, Birbal Sahni Institute of Paleobotany and Central Drug Research Institute should be maintained to avoid duplication of effort.

(Further information called for by the Committee)

Please state the result of the examination of the suggestion made in the recommendation.

(L.S.S. O.M. No. 30-EC-II/60, dated 5-4-1961)

As the problems tackled by the National Botanic Gardens, Central Drug Research Institute and Birbal Sahni Institute of Paleobotany are of diverse nature, it will not be a workable proposition to have a common Herbarium for these three institutions.

(Min. of S.R. & C.A. O.M. No. 15-105/S. III, dated 4-7-1961).

Please state whether the specimens to be kept in the Herbaria in the Birbal Sahni Institute of Paleobotany are the same or more or less identical to those that are kept in the herbaria of the C.D.R. I. and the National Botanic Gardens.

(L.S.S. O.M. No. 30-EC-II/60, dated 20-9-1961).

The Central Drug Research Institute, Lucknow maintains a herbarium of Medicinal Plants for the following reasons:—

(i) As extensive work on medicinal plants is being carried out in Chemistry, Botany and Pharmacology Division and Analytical wing and Antibiotics Sections of the Institute, authenticity of the materials has to be determined constantly.

(ii) A few herbarium sheets of those medicinal plants on which the Institute works, are always preserved for future references.

(iii) In order to determine the authenticity of the materials, studied portions of herbarium sheet materials have to be mutilated in many cases for anatomical study. This is only possible from materials of their own herbarium.

2. The National Botanic Gardens at Lucknow maintains a herbarium comprising all kinds of plants, cultivated as well as wild and those of economic importance.

3. Since the Herbarium of the Birbal Sahni Institute of Paleobotany consists of specimens of

plants and plant parts collected with a view to helping in the identification of fossil plants and the problems handled by the Institute are different from those handled by the Central Drug Research Institute, Lucknow and the National Botanic Gardens, Lucknow, it will not be workable proposition to have a common herbaria for the three institutions.

(*Min. of SR & CA O.M. No. F.16-65/61-S. III, dated 15-11-1961*).

46 86 The Committee consider that it is desirable to have an advisory committee for co-ordination between the Botanical Survey on the one hand and Forest and Agricultural Departments on the other. The Committee could meet periodically to consider matters of common interest.

This Ministry has already set up a Central Advisory Board of Biology with similar functions. The recommendation of the Committee will be placed before this Board for their advice before further action is taken.

(*Min. of SR & CA O.M. No. F. 15-104/60-S.II, dated 29-11-1960*).

CHAPTER IV

REPLIES OF GOVERNMENT THAT HAVE NOT BEEN FINALLY ACCEPTED BY THE COMMITTEE

S. No. (as in Appendix X) of Report	Reference to Paragraph No. of the Report	Summary of recommendation/ conclusion	Reply of the Government	Comments of the Committee
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The Committee would like the Ministry to draw the attention of the Executive Committee to the slow progress made so far in the printing of part of the English Edition of the National Atlas and suggest drawing up as a detailed programme for completing the printing of the English Edition in instalments by set target dates.

(Further information called for by the Committee).

The matter will be placed before the Executive Committee at its next meeting.

(Min. of SR&CA O.M. No. F. 15-105/60-S.II, dated 20-9-60).

The Committee regret that although more than a year had passed, their suggestion was neither placed before the Executive Committee which has since been abolished nor before the newly constituted Advisory Board. They hope that the matter of slow progress made in printing of part of the English Edition of the National Atlas will be placed at the earliest opportunity before the Advisory Board with

Latest position in the matter of implementation of the recommendation may please be intimated.

(L.S.S. O.M. No. 30-BC. II/60, dated 5-4-61.)

The Executive Committee for National Atlas has since been abolished and the matter will be placed before the newly constituted Advisory Board for National Atlas & Geographical names at its first meeting.

(Min. of SR&CA O.M. No. F. 15-105/60-S. II, dated 20-6-1961).

14 28 The Committee are of the view that since the sale price of Rs. 100 per copy of Hindi edition is beyond the reach of most of the schools and smaller institutions, the question of bringing out a cheaper edition of Atlas may be examined.

Noted. The question of bringing out a smaller and cheaper edition of the Hindi Atlas will be considered when the National Atlas Organisation has nearly completed its present assignment relating to publication of the main (English) Edition.

(Min. of SR&CA O.M. No. 15-105/60-S.II, dated 20-9-1960).

26 49 The Committee suggest that each department should in the beginning be given a buffer stock of stationery say, equal to the consumption of three months or so and thereafter the stock may be replenished

This suggestion is being taken up with the Ministry of Works, Housing and Supply.

(Min. of SR&CA O.M. No. F. 23-35/60-S. dated 15-11-60).

a view to drawing up a detailed programme for completing its printing in instalments by set target dates.

In case the English edition of School Atlas has by now been published, the Ministry may examine the feasibility of having a cheaper edition of the National Atlas in Hindi printed by the Survey of India.

The final decision may be expedited.

periodically so that in case of unforeseen delays in supply in any period the department could continue their work unhampered on the strength of their reserves.

(Further information called for by the Committee).

The result of action taken on the recommendation may please be stated.

(L.S.S. O.M. No. 30-EC. II/60, dated 5-4-1961).

This is still under consideration.

(Min. of SR & CA O.M. No. F. 15-105/60-S. II, dt. 12-5-61).

The Committee were informed that with the use of the photogrammetric equipment the output of work was expected to increase by 50% but that proper use could not be made because of the delays in the installation of the machines. They suggest that steps be taken to have the machines installed without further delay.

Please see Chapter I.

Installation of the machine is dependent on the air conditioning of the rooms where these are to be installed. The CPWD has promised to complete the air conditioning by the end of October, 1960, after which the services of the Swiss Engineer will be asked for the erection of the photogrammetric machines. This

matter is being pursued vigorously.

(Further information called for by the Committee)

(Min. of SR&CA O.M. No. F. 23-35/60-S, dated 15-11-1960).

Please state the latest position in the matter of early installation of the machines/Photogrammetric equipment.

The Erection Engineer of the Swiss firm of manufacturers has now arrived at Dehra Dun. The Machines have been unpacked and the installation work is in progress.

(L.S.S. O.M. No. 30-EC-II/60, dt. 5-4-1961).

(Min. of SR&CA O.M. No. F. 15-105/60-S, dated 12-5-61).

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(i) The Committee regret the repeated heavy shortfalls and feel that the budget estimates for the later years viz. 1958-59 and 1959-60 at least should have been more realistic.

(i) The development of the Geophysical Research wing was dependent on the availability of foreign exchange of Rs. 19 lakhs for the procurement of essential equipment, almost all of which had to be imported. The recruitment of the staff as originally envisaged was linked with the procurement of equipment.

(ii) The Committee suggest that a decision on the question whether the Geophysical Research Wing should be taken

The Budget estimates for the years 1958-59 and 1959-60 had been framed on the basis of the sanctioned posts and on

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The Committee feel that the Ministry of Finance who approved the budget estimates, were in a better position to know about the shortage of foreign exchange experienced in the years 1958-59 and 1959-60. They should have, therefore, taken advantage of this information and pruned the estimates suitably. They cannot but emphasise the need for better coordination between the spending Ministry and the Ministry of Finance.

over by the CSIR or should continue under the Central Board of Geophysics may be taken at an early date to avoid further uncertainties in the way of future progress.

the assumption that the Wing would start functioning with the entire staff and essential equipment.

Due to acute shortage of foreign exchange, however, the Department could not get any foreign exchange for the import of the equipment. Further, the higher gazetted posts could not be filled owing to the delay involved in making recruitments through normal procedure and also because suitable persons with the required qualifications were not readily available. As a result of the higher posts remaining vacant, no useful purpose would have been served by filling in the lower posts which were consequently not filled.

It will, therefore, be seen that the shortfalls occurred due to circumstances beyond the control of the Department. At

the time the budget estimates for the two years were framed, it could not be foreseen that neither the foreign exchange nor suitable personnel would be available.

(ii) It has been decided that the Central Board of Geophysics along with the Geophysical Research Wing and Oceanographic Research Wing should be transferred to the C.S.I.R.

(*Min. of S.R. & C.A., O.M. No. 15-107/60-S II, dated 29-11-1960.*)

53 The Committee notice that no expenditure was incurred for the Oceanographic Research Wing against the budget provision of Rs. 1,57,000 and Rs. 1,00,000 during 1956-57 and 1957-58 respectively, while Rs. 16,274 were incurred against Rs. 1,50,000 provided for during 1958-59. The Committee reiterate their observation made earlier in para 106,

107 The reasons given in the reply to the previous paragraph are equally applicable in the case of the Oceanographic Research Wing. As stated therein, shortage of foreign exchange and dearth of suitable scientific and technical personnel to fill the posts in the Wing were responsible for the shortfalls. These two factors could not be foreseen at the time the budget

Please see comments against recommendation No. 52 above.

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that the budget estimates should have been more realistic. Such repeated shortfalls against budget provision for various schemes—a feature which is not uncommon to most of the Ministries—lead the Committee to the inescapable conclusion that schemes lacking in essential details are often included prematurely in the budget estimates and that the departments concerned have themselves no clear idea as to how and when the schemes are likely to mature. This is not a happy state of affairs. While a certain amount of variation between an estimate and actual expenditure is inherent in the administrative set up dictated generally by regard to economy or circumstances beyond control, the shortfall such as now under consideration with margins which cannot be explained call for an

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estimates for the respective years were framed.

(*Min. of S.R. & C.A. O.M. No. F. 15-107/60-S-II, dated 29-11-1960.*)

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immediate examination at the hands of the Government of India. The Committee would like the Government of India to give a careful consideration to these observations and take effective measures to eliminate such heavy shortfalls.

NEW DELHI—1,

August 30, 1962/Bhadra 8, 1894(s)

H. C. DASAPPA,

Chairman,

Estimates Committee.

APPENDIX I

(Vide reply to recommendation 4 and 5 included in Chapter II)

(TO BE PUBLISHED IN PART I, SECTION I OF THE GAZETTE
OF INDIA)

GOVERNMENT OF INDIA

MINISTRY OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS

New Delhi, dated the 23rd March. 1961

Phalgun, 1882 (Saka).

RESOLUTION

No. F. 15-226/60-SII. To advise the Government of India on the compilation of the National Atlas of India and on the adoption of geographic names on a scientific basis, the President is pleased to decide that an Advisory Board for National Atlas and Geographical names shall be set up with the following members :—

- | | |
|---|-----------|
| (1) Deputy Minister of Scientific Research and Cultural Affairs | Chairman, |
| (2) Secretary, Ministry of Scientific Research and Cultural Affairs | Member. |
| (3) Joint Secretary, Ministry of Scientific Research and Cultural Affairs | Member |
| (4) Deputy Secretary, Ministry of Scientific Research and Cultural Affairs | Member |
| (5) Financial Adviser to the Ministry of Scientific Research & Cultural Affairs | Member |
| (6) A representative of Ministry of Defence | Member |
| (7) A representative of Ministry of External Affairs | Member |
| (8) A representative of Ministry of Education | Member |
| (9) A representative of Ministry of Transport and Communication | Member |
| (10) A representative of Ministry of Information and Broadcasting | Member |
| (11) A representative of Ministry of Home Affairs | Member |

(12) A representative of Central Statistical Organisation	Member
(13) A representative of Planning Commission	Member
(14) Surveyor General of India or his nominee	Member
(15) Registrar General or his nominee	Member
(16) A representative from the Indian Council of Geographers	Member
(17) A representative from the Geographical Society of India	Member
(18) A representative from the National Geographical Society of India	Member
(19) A representative from the Indian Geographical Society	Member
(20) Two members of the Lok Sabha	Member
(21) One member of the Rajya Sabha	Member
(22) Dr. S. Subramanyam C/o Director-General of Commercial Intelligence and Statistics	Member
(23) Director National Atlas Organisation	Member Secretary

In the absence of the Chairman, Secretary or Joint Secretary, Ministry of Scientific Research & Cultural Affairs will take the chair.

2. The functions of the Board shall be to advise the Government of India on all matters concerning :—

- (i) the preparation and publication of the National Atlas of India;
- (ii) standardising domestic and foreign geographical names and ensuring uniformity in the spelling of names appearing in all the publications of the Survey of India and National Atlas Organisation.

3. The term of office of members shall be 3 years. The term of office of the Members of Parliament shall be 3 years or till they cease to be members of Parliament, whichever is earlier.

4. The Board shall have the power to co-opt additional members at the discretion of the Chairman.

5. The Board may meet once every quarter or oftener, if required.

6. The "Advisory Board" and the "Executive Committee for the National Atlas" set up in the late Ministry of Natural Resources & Scientific Research Resolution No. 19-7/55-S, dated 1st September, 1955 will cease to function from the date of issue of this Resolution.

7. The non-official members will be paid travelling allowance and daily allowance for attending the meetings at the rates sanctioned in the Ministry of Finance (Department of Expenditure) Office Memorandum No. 6(26) EIV/59, dated 5th September, 1960, as amended from time to time.

Order : Ordered that a copy of the Resolution be communicated to all concerned.

Ordered also that the Resolution be published in the Gazette of India for general information.

(M. G. Raja Ram)

Joint Secretary to the Government of India.

To

The Manager,
Government of India Press,
New Delhi.

Copy forwarded to all members of the Board, all the Ministries of the Government of India, all the State Governments, the Planning Commission, Prime Minister Secretariat, President Secretariat, Cabinet Secretariat.

Copy with three spare copies forwarded to the Department of Parliamentary Affairs, Parliament House, New Delhi.

Copy to Director, National Atlas Organisation, 1 Lower Circular Road, Calcutta 20 and Surveyor General of India, Survey of India, Dehra Dun.

(N. K. Sreenivasan)

Under Secretary to the Government of India.

APPENDIX II

Analysis of the action taken by Government on the Recommendation contained in the Eighty-first Report (Second Lok Sabha) of the Estimates Committee

I.	Total number of recommendations	55
II.	Recommendations accepted fully by Government (<i>Vide</i> Recommendations in Chapter II)	
	Number	37
	Percentage to Total	67.3
III.	Recommendations accepted partly or with modifications (<i>Vide</i> Recommendations 11, 17, 29, 30, 31, 33 and 46 in Chapter III)	
	Number	7
	Percentage to Total	12.7
IV.	Recommendations not accepted by Government but replies in respect of which have been accepted by the Committee (<i>Vide</i> Recommendations 16, 18, 19, 32 and 42 in Chapter III)	
	Number	5
	Percentage to Total	9.1
V.	Recommendations in respect of which replies of Government have not been finally accepted by the Committee (<i>Vide</i> Recommendations in Chapter IV)	
	Number	6
	Percentage to Total	10.9

